

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.12(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

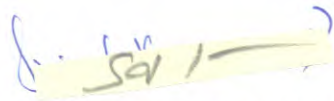
NAME OF THE COMPANY: Mr. Gajendra Singh Panwar & Anr.  
Vs.  
M/s. Girivar Hotel & Resort Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV.	Petitioners	Nalini.
2.	MS. NALINI	ADV.		
3.	MS. ANUSHRI SINGH	ADV.		

Learned counsel for the non applicant/respondent has pointed that a copy of the C.A. No. 98 (PB)/2017 has not been furnished. Mr. Saxena undertakes to hand over a copy of the application to the learned counsel for the non applicant/respondent during the course of the day. List the application on the adjourned date i.e. 27.04.2017

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

24.4.2017  
Vineet